

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.08.2019

NOTICE

Take notice that the following matters listed on 23.08.2019 in Court-3 will not be taken up and the next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	23.08.2019	09.09.2019
2.	Comp. App. (AT) No. 85 of 2019	Mahendra C. Shah Vs. Champak K. Mehta & Ors.	23.08.2019	24.09.2019
3.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	23.08.2019	24.09.2019

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By Order
-sd/-

Registrar